GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1270 TO BE ANSWERED ON THE 25TH JULY, 2018

PURCHASE OF SPARES FOR AN-32

1270. SHRI JAYADEV GALLA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Indian Government tried to find out the movement of funds to the tune of US\$ 2.7 million deposited in Noor Islamic Bank in Dubai in Global Marketing SP Ltd., account in connection with the alleged kickbacks given to Indian Defence officials in purchase of spares for military transport aircraft An-32; and

(b) if so, the details thereof?

(a) & (b): No, Madam. The Question does not arise. In fact, the Embassy of Ukraine in India has forwarded a request to Government of India from National Anti-Corruption Bureau of Ukraine through Prosecutor General's Office of Ukraine for legal assistance in investigation of a criminal case filed against officials of one of the State owned enterprise of Ukrainian Government. This is as per the International Treaty between India and Ukraine. This request contains a list of questions to be answered. There are no allegations against officials of this Ministry / Indian Air Force. Government of India has only been requested to render legal assistance.
